



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 03rd September, 2023

NOTICE

Please take notice that the matters listed in the Court of Chairperson on 04th September, 2023 at 10:30 AM **will be taken up at 02:00 PM** in the Court – IV by the re-constituted Bench i.e. **Hon’ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon’ble Mr. Barun Mitra, Member (Technical) and Hon’ble Mr. Arun Baroka, Member (Technical).**

Further, the matter listed as item No. 22 (**Comp. App. (AT) (Ins) No. 873 of 2022**) (**Part Heard**) on 04th September, 2023 at 02:00 PM in the Court – IV will be taken up after rising of the above re-constituted Bench.

By order of Hon’ble Chairperson

-Sd/-

Registrar